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Title: Need to set up a Committee to examine the wage structure and service conditions of Grameen Dak Sevaks in the country.

**SHRI GUTHA SUKENDER REDDY (NALGONDA) :** I wish to draw the attention of the Government towards the problems of Grameen Dak Sevaks previously called extra departmental agents working the Department of Posts. Nearly, 2,50,000 Grameen Dak Sevaks are working across the country rendering their valuable service to Rural India.

Now these Grameen Dak Sevaks are struggling for their identity. Department of Posts is paying them only a meager salary of Rs.5000 to 10,000 per month. They are not being given any departmental facilities like medical facilities even though they are working more than 10 hours per day practically. Department of Posts is operating 1,46,64,650 Rural Postal Life Insurance active policies through branch post offices in the country. Nearly 76 thousand crores of rupees are earned through this Grameen Dak Sevaks. Government of India enacted MGNREGA in September 2008. The scheme is operational through 96,375 branch Post Offices. During the period from April 2013 to February 2014, Rs.63 crores 90 lakhs MGNREGA accounts were opened under MGNREGS and an amount of ten thousand four hundred crores was disbursed. Various social security pension schemes are also operational through four hundred crores was disbursed. Various social security pension schemes are also operational through branch post office in rural India. Branch Post offices are doing Aadhaar-enabled payment of wages/benefits under MGNREGS and other security schemes with the support of online services. 9000 micro ATMs have been deployed by the circle for doing the Direct Benefit Transfer (DBT) payment to the wage workers. Grameen Dak Sevaks have to attend to the works per day in addition to normal branch post office works. They are being paid only 0.50 paise as incentive per account by the Department of Posts.

Keeping in view the plight of the Grameen Dak Sevaks, it is requested to take necessary steps to look into the problems of Grameen Dak Sevaks by appointing a judicial Committee to examine wage structure and service conditions of Grameen Dak Sevaks to sort out their problems as they are lifeline of the Department of Posts.